

## Annexure-2

Name of the corporate debtor: Man Tubinox Ltd ; Date of commencement of CIRP: 12.06.2019 ; List of creditors as on: 15.12.2020

## List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in					
1	STCI Finance Limited	CIN: U51900MH1994PLC078303	24-06-2019	8,91,06,527.00	8,91,06,527.00	Corporate short term loan	0	No	23.54%	0	0	0	0	-
2	STCI Finance Limited	CIN: U51900MH1994PLC078303	24-06-2019	12,37,86,060.00	0	Corporate short term loan	0	No	-	0	0	12,37,86,060.00	0	The claim is filed on account of joint loan taken with corporate debtor (Man Tubinox Ltd.) and it is opine that the amount of claim admissible to the extent of disbursement made to corporate
3	Man Infraprojects Limited	CIN: U70101MH2006PLC164930	09-09-2019	68,04,34,000.00	34,54,54,215.00	On account of Compulsory convertible debentures	0	Yes	-	0	0	33,49,79,785.00	0	1. The interest charged by the Creditor was 12% p.a. whereas as per the books of accounts and the Financial Statements of the CD, the CCD's carries coupon rate of 0.01% only. 2. The creditor claimed for 4,504 CCD's whereas the books of accounts has only 3,453 CCD's. (CCD=Compulsory Convertible Debentures)